

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS

RAJYA SABHA

STARRED QUESTION NO. *23
ANSWERED ON TUESDAY, NOVEMBER 30, 2021

VOLUME OF TRANSACTIONS IN CRYPTOCURRENCY

*23. SHRI NEERAJ SHEKHAR:

Question:

Will the Minister of Finance be pleased to state:

- (a) whether Government has an estimate about volume of transactions in crypto currency in India during 2020 and 2021 so far;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether Government proposes to regulate crypto currency in India;
- and
- (e) if so, the details thereof?

Answer:

FINANCE MINISTER

(SMT. NIRMALA SITHARAMAN)

- (a) to (e): A Statement is laid on the table of the House.

STATEMENT REFFERED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 23 RAISED BY SHRI NEERAJ SHEKHAR, HON'BLE MEMBER OF PARLIAMENT TO BE ANSWERED ON 30.11.2021 REGARDING VOLUMES OF TRANSACTIONS IN CRYPTOCURRENCY

(a) to (c): Cryptocurrencies are unregulated in India. The Government does not collect data on transactions in cryptocurrency.

(d) & (e): A Bill on Cryptocurrency and Regulation of Official Digital Currency for introduction in the Lok Sabha has been included in the Lok Sabha Bulletin-Part II as part of Government Business expected to be taken up during the Seventh Session of Seventeenth Lok Sabha, 2021.
